

type relays and switches etc., used in the digital switching system ;

(b) if so, whether the supply is sufficient to meet the demand ;

(c) if not, whether the Government are going to help the industry to improve its capacity ;

(d) if so, details thereof ; and

(e) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M S. SANJEEVI RAO) : (a) and (b) No, Sir. The different types of multiple printed circuit board connectors, relays and switches used in digital switching systems are not being manufactured in the country.

(c) to (e) :

1. A Working Group consisting of representatives from Ministry of Communications, I.T.I. and Department of Electronics stands constituted to achieve indigenous production of components needed for digital electronic switching systems to be manufactured through French collaboration.

The terms of reference of the Working Groups are :

- (i) Identify the various components in respect of which indigenous capability needs to be established.
- (ii) Prepare specifications itemwise to enable undertake indigenous manufacture expeditiously.
- (iii) Suggest strategy for implementation with time frames to enable rapid establishment of indigenous capacity in the field of all pro-

fessional grade components projected to be causing heavy F. E. outflow.

2. The Working Group has identified the components :

- (i) where full import of technology is required.
- (ii) where augmentation of technology base is necessary to meet the demand of components used in digital switching systems.

Action is underway to bridge these technology gaps.

साम्प्रदायिक दंगे

553. श्री रामावतार शास्त्री :

श्री जी० एम० बनातवाला :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 1 मई, 1984 से अनेक राज्यों तथा केन्द्र शासित क्षेत्रों में साम्प्रदायिक दंगे होते रहे हैं ;

(ख) यदि हां, तो उन राज्यों/केन्द्र शासित क्षेत्रों के नाम और अन्य ब्यौरा क्या है ;

(ग) उक्त दंगों में मारे गये लोगों का स्थान-वार ब्यौरा क्या है और मृत व्यक्ति किन-किन समुदायों के थे ;

(घ) इन साम्प्रदायिक दंगों के कारण क्या थे और इन दंगों के पीछे कौन से तत्व कार्यरत थे ;

(ङ) इस संदर्भ में कितने लोग गिरफ्तार किये गये और उनके विरुद्ध की गई कार्यवाही का ब्यौरा क्या है ; और

(च) इन दंगों में जिन लोगों के जान-माल की हानि हुई है, उन्हें सरकार द्वारा दी गई सहायता का ब्यौरा क्या है ;

(छ) क्या इन दंगों के संबंध में कोई जांच कराई गई है और उसके क्या परिणाम निकले हैं ;

(ज) क्या इसमें किसी विदेशी शक्ति का हाथ होने का संदेह है ; और

(झ) इन दंगों को रोकने के लिए क्या उपाय किये हैं ?

गृह मंत्रालय में राज्य मंत्री (श्रीमती राम दुलारी सिन्हा) : (क) तथा (ख) 1 मई, 1984 से मुख्यतः महाराष्ट्र राज्य में साम्प्रदायिक दंगे हुए ।

(ग) इन दंगों में हिन्दू और मुसलमान दोनों के 278 लोग मारे गए ।

(घ) दंगों के तात्कालिक कारण उत्तेजक लेख और भाषण थे ।

(ङ) इन दंगों के संबंध में 12,601 व्यक्तियों को गिरफ्तार किया गया है ।

(च) महाराष्ट्र सरकार ने अब तक 30 लाख रु० की वित्तीय सहायता दी है ।

(छ) केन्द्रीय सरकार ने इन दंगों की जांच नहीं की है ।

(ज) विदेशी हाथ होने के किसी स्पष्ट सबूत की सूचना प्राप्त नहीं हुई है ।

(झ) राज्य सरकार को समय समय पर साम्प्रदायिक शांति बनाए रखने के लिए कारगर कार्यवाही करने की सलाह दी गई है और प्राशासनिक कार्यवाही के लिए उन को दिशा निर्देश भी भेजे हैं ।

Registration of T. V. Entrepreneurs under Small Scale Units

554. SHRI BHEEKHABHAI : Will the PRIME MINISTER be pleased to state :

(a) whether some entrepreneurs who have been allotted plots in Okhla Industrial Area (Electronics Functional Area, New Delhi, have applied for registration of Black and White TV, Audio Tape Recorders/Car Cassette, Players under Small Scale Units, if so, the action taken on each application ;

(b) whether these entrepreneurs have been taken to get them Register within 2 years ; and

(c) if so, what special measures have been taken to get them Registered under SSI on out-of turn basis as about 9 months have already been elapsed since they took over the possession of these plots ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M. S. SANJEEVI RAO) : (a) to (c) Yes, Sir, Seven applications for registration have been received. Six of them have been approved, while the seventh application for registration was received by Director of Industries, Delhi on July 12, 1984.

Arrest of International Terrorist

555. SHRI JAGPAL SINGH :

SHRI RAJNATH SONKAR SHASTRI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether an international terrorist assigned to assassinate the Prime Minister and the President of India was recently arrested at the Palam airport ; and

(b) if so, the details thereof and the action taken by Government in the matter ?